

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 3

IA 3640/2022 IN CP/119(MB)2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **GANESH TRADING CO**
VS
GANNON DUNKERLEY AND COMPANY LTD

Appearance (via video-conference):

For Applicant : None present
For Respondent : None present

IBC Under Sec 9 Rule 11 of NCLT, 2016

ORDER

IA 3640/2022

Neither the Counsel for the Appellant is present nor has placed on record Hard Copies of this Interlocutory Application. Ld. Counsel for the Appellant is directed to place on record two sets of Hard Copies of this Interlocutory Application well before the adjourned date. List this matter on Board on 19.12.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)